

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
GREENFIELD INFOTEK LIMITED

1.	Name of the Corporate Person	Greenfield Infotek Limited
2.	Date of Incorporation of Corporate Person	03-09-1988
3.	Authority under which Corporate Person is Incorporate/ Registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number of Corporate Person	U72200TG1992PLC014718
5.	Address of the Registered Office and Principal Officer (if any) of Corporate Person	H.No.2-3-253 to 255, D.M. Towers, Ramgopal Pet, Nallakunta, Hyderabad - 500044, Telangana, India Email: md@riteshgroup.com
6.	Liquidation Commencement Date of Corporate Person	11-12- 2023
7.	Name, Address, Email, Address, Telephone Number and the Registration Number of the Liquidator	Name: KOTESWARA RAO KARUCHOLA Address: Flat No.101, Pavitra Residency, Plot No 36, Pragathinagar, Hyderabad – 500090, Telangana, India. Email: kkraoirp@gmail.com, Registration No: IBB/IPA-003/ IPN00039 / 2017-18/10301
8.	Last Date of submission of Claims	10-01-2024

Notice is hereby given that the **GREENFIELD INFOTEK LIMITED** has commenced voluntary liquidation on **11-12-2023**.

The stakeholders of **GREENFIELD INFOTEK LIMITED** are hereby called upon to submit a proof of their claims, on or before **10-01-2024**, to the liquidator at the address mentioned against **Item -7**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

KOTESWARA RAO KARUCHOLA

Liquidator

GREENFIELD INFOTEK LIMITED

Date: 11.12.2023

Place: Hyderabad